

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:4276  
ANSWERED ON:18.12.2014  
COMPENSATION TO DISPLACED PEOPLE  
Pandey Shri Ravindra Kumar

**Will the Minister of COAL be pleased to state:**

- (a) whether the Government has taken any steps with regard to the appointment/compensation and the arrangement for providing drinking water to the people displaced by Coal India Limited (CIL) and its ancillaries particularly by Central Coalfields Limited (CCL) and Bharat Coking Coal Limited (BCCL) during the last three years and the current year;
- (b) if so, the details thereof, company-wise;
- (c) the funds allocated and spent by the Government for the purpose during the said period, company-wise;
- (d) whether appointment/compensation including the arrangement for drinking water for the displaced people are pending in BCCL/CCL; and
- (e) if so, the details thereof and the effective steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY.  
(SHRI PIYUSH GOYAL)

- (a) to (e): The information is being collected and will be laid on the Table of the House.